

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 2**

ITEM No.240  
TP/12(AHM)2022  
(CP 279 of 2015)

**Proceedings under Section 433(e) & 434 of Co. Act,1956**

**IN THE MATTER OF:**

S. L. Industries

.....Applicant

Vs

Devkinandan Paper Mills Private Limited

.....Respondent

**Order delivered on: 08/02/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : None

For the Respondent : None

**ORDER**

Re-list before the regular bench on 18.04.2024.

Sd/-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

Sd/-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**